

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI
Company Appeal(AT) (Insolvency) No. 121 of 2019

IN THE MATTER OF:

Martin S.K. Golla

...Appellant

Vs

Wig Associates Pvt. Ltd. & Ors.

....Respondents

Present:

For Appellant: Mr. Davesh Bhatia, Advocate with Appellant in person.

For Respondents: Mr. Rajendra Singh, Ms. Ragini Singh, Ms. Konika Sharma, L Nalsi and Ms. Pooja Pandey, Advocates for Respondent No. 1

Ms. Praveena Gautam, Ms. Sweety Pandey, Mr. Pawan Shukla, Advocates for R-2

Mr. Vikas Mehta and Mr. Mithun Shashank, Advocates for IBBI.

ORDER

28.01.2020 This Appeal is part heard before two Members of this Bench, namely Justice A.I.S. Cheema, Hon'ble Member(Judicial) and Mr. Kanthi Narahari, Hon'ble Member(Technical).

List this Appeal as part heard in 'Orders' category before the same Bench on **5th February, 2020.**

[Justice A.I.S. Cheema]
Member (Judicial)

[Justice Anant Bijay Singh]
Member (Judicial)

(Kanthi Narahari)
Member(Technical)